

randum making certain amendments to Notification No. 13-Customs/81 dated the 9th February, 1981.

- (iii) G.S.R. 639 (E) and G.S.R. 640 (E) published in Gazette of India dated the 22nd October, 1991 together with an explanatory memorandum regarding exemption to goods specified in the Table appended to the Notification from the whole of the basic additional and auxiliary duties of the Customs leviable thereon.
- (iv) G.S.R. 641 (E) and G.S.R. 642 (E) Published in Gazette of India dated the 22nd October, 1991 together with an explanatory memorandum regarding exemption to goods specified in the Table appended to the Notification from the whole of the basic additional and auxiliary duties of customs leviable thereon.
- (v) The Shipping Bill and Bill of Export (Form) Regulations, 1991 published in Notification No. G.S.R. 552(E) in Gazette of India dated the 19th August, 1991 together with an explanatory memorandum. [Placed in Library See No. LT.793/91]

statements (Hindi and English versions) showing action taken by government on the recommendations contained in Chapter I and final replies in respect of Chapter V of:

- (i) Second Report of Estimates Committee (Ninth Lok Sabha) on Action Taken by Government on the recommendations contained in the Eightieth Report of the Committee (Eighth Lok Sabha) on Ministry of Surface Transport—Dredging Operations in Major Ports.
- (ii) Third Report of Estimates Committee (Ninth Lok Sabha) on Action Taken by Government on the recommendations contained in the Seventy-ninth Report (Eighth Lok Sabha) on Ministry of Health and Family Welfare (Department of Health) All India Institute of Medical Sciences.

12.10 hrs.

STATEMENT BY MINISTER

Situation arising out of Cyclonic storm in the Bay of Bengal and Relief Measures undertaken by the Government

[English]

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): Sir, I seek leave of the House to make a statement on the situation arising out of the recent cyclonic storm in the Bay of Bengal and the steps taken by the Government for rendering relief to the affected population. Immediately after receipt of the cyclone warning, concerned State Governments and the Union Territory of Pondicherry were contacted and were requested to take all precautionary mea-

12.09 hrs

ESTIMATES-COMMITTEE

Action Taken Statements

[English]

SHRI MANORANJAN BHAKTA (Andaman-Nicobar): I beg to lay on the table